

**SHRI ASHIS SEN :** That is not the point. While certain allegations have been made against me, I must be heard.

**THE VICE-CHAIRMAN (Shri V. Narayanasamy) :** You can get the permission from the Chairman and raise it.

**SHRI ASHIS SEN :** This is not fair.

**SHRI SUKOMAL SEN (West Bengal) :** What is this ?

**SHRI P. UPENDRA (Andhra Pradesh) :** You should permit him.

**THE VICE-CHAIRMAN (Shri V. Narayanasamy) :** Mr. Upendra, you were a Parliamentary Affairs Minister. You know every procedure. You kindly take your seat.

**SHRI ASHIS SEN :** Mr. Vice-Chairman, Sir, you are shutting me out. You must hear me.

**THE VICE-CHAIRMAN (Shri V. Narayanasamy) :** Mr. Ashis Sen, I told you, you get permission from the Chairman on this issue. Then you can speak. Shrimati Veena Verma.

**SHRI ASHIS SEN :** That is not fair.

**THE VICE-CHAIRMAN (Shri V. Narayanasamy) :** You get permission from the Chairman.

## RE. IMPOSING PROHIBITION IN AIR-LINES

बीजपुरी बीजा बर्मा (मध्य प्रदेश) : महोदय सरकार ने घोषित किया पाकिस्तान के प्राइवेट एयर लाइंस को हमारे देश में अपनी सेवाएँ चलाने की इजाजत दी है और इसके फलस्वरूप कई प्राइवेट एयर लाइंस और प्राइवेट कंपनियाँ हमारे देश में चल रही हैं। लेकिन बड़े दुख के साथ कहना पड़ता है कि इन प्राइवेट एयर लाइंस के चलने से हमारे इंडियन एयर लाइंस को काफी नुकसान उठाना पड़ रहा है और यह नुकसान उसे अपने परिवार में भी होगा, क्योंकि प्राइवेट एयर लाइंस चलने वाले जो हैं वे अपने व्यापार की तरफ

यात्रियों को आकर्षित करने के लिये नोट स्वरूप उनको बराब की बोतलें और अन्य बड़ी-बड़ी गेट दे रहे हैं। वह उन एयर लाइंस द्वारा किया जा रहा है जिनसे बेवकूफी लफार करते हैं। इंडियन एयर लाइंस में कोई ऐसी बात नहीं है। जो देखा गया है कि सारे जो यात्री हैं, पैसेंजर हैं उन्होंने इन प्राइवेट एयर लाइंस द्वारा यात्रा करना शुरू कर दिया है। इससे सबसे ज्यादा नुकसान यह हो रहा है कि जब बराब की बोतलें यात्रियों को नोट स्वरूप दी जाती हैं तो यात्री सड़पान करना शुरू कर देते हैं जिससे एक बराब माहौल बन जाता है। यह हमारी संस्कृति के विरुद्ध भी है। साथ ही यह हमारी इंडियन एयर लाइंस के लिये बड़ा ही नुकसानदायक है क्योंकि सारे यात्री जो हैं वे प्राइवेट एयर लाइंस में जाना पसंद करते हैं..... (बयबजान)

**SHRI DINESHBHAI TRIVEDI (Gujarat) :** Private airlines are compromising with safety standards. In the last 15 days there were two air-misses. We should see to it that safety standards are maintained. Prohibition on serving liquor bottles also should be strictly enforced.

बीजपुरी बीजा बर्मा : एक मिनट सर। तो बहुत जरूरी है कि जिस तरह से एयर लाइंस में नो-स्मोकिंग किया है, स्मोकिंग प्रोहबिटेड किया है, उसी तरह के सब निषेध भी वहाँ लागू होना चाहिये और बराब गेट देना यह भी बंद होना चाहिये। मैं माँग करती हूँ सरकार इस बारे में एक बिल लाए और यह पास किया जावे और एयर लाइंस में सब-निषेध लागू हो।..... (बयबजान)

बी सुरेश बर्बोरी (मध्य प्रदेश) : उपसभाध्यक्ष महोदय, यह बहुत बर्बोरी स्थिति है..... (बयबजान)..... इंडियन एयर लाइंस का प्राइवेट एयर लाइंस पर नियंत्रण आवश्यक है।... (बयबजान)...

**SHRI JIBON ROY (West Bengal) :** We have not yet passed the Bill. How is it that private airlines are allowed to fly aircraft ?

श्री रजनी रंजन साहू (बिहार) : महोदय...  
(अवधान) ..... वहाँ पर प्रोहिबिशन लागू करना  
चाहिये और हवाई जहाजों में शराब न पिलायी  
जाये। ..... (अवधान) इसकी मैं मांग करता

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## RE. PROBLEMS OF WOMEN

**SHRIMATI JAYANTHI NATARAJAN :**

Mr. Vice-Chairman, Sir, I want to draw the attention of the House to a very important issue. For the last two weeks, fortunately or unfortunately, we have been involved in all kinds of other issues. They may be important or they may not be important. I am not here to talk about that.

Recently all of us have raised a problem relating to women. I have been begging in the Business Advisory Committee—Mr. Ashis Sen was talking about a privilege motion—to allot some time to discuss the issue of women because the lives of women are at stake in the country. I think before the next session comes around whether women will be free citizens of this country or not, I do not know. ... (Interruptions)... Please bear with me. I am very serious. This House doesn't have time to discuss the most vital issues relating to the very survival of women in this country. I want to record this with regret. That is why we are constrained to raise this matter as a zero hour matter. I think there could not be a greater tragedy than this. We do not have enough time to discuss the issue of women not even through a Half-an-Hour discussion, not even through a Calling Attention Motion. We have given notice on vital matters relating to women. We only have time to discuss about the other things. I am not trying to defend anyone or hold a brief for anyone. We have time only to discuss matters of the arrest of leaders of one party or the Dunkel Draft or corruption. The House just takes over issues like this. We do not have time for issues relating to women. ... (Interruptions)...

Please bear with me for a minute. We talk about atrocities against women. We talk about crime against women. We talk about society perpetrating crimes against women in the work-place and women labourers. Now we have reached a stage when the very judiciary, the judicial branch of this country has started taking women very lightly. In this connection, I want to refer to two very important judgements. One judgment of the Supreme Court is in a matter relating to rape where a young woman was raped by two men of 23 years and 24 years of age and they were convicted. They didn't even deny it. The rape was admitted and they were convicted and sentenced to imprisonment. The matter came up in the Supreme Court and a Bench of the Supreme Court actually held—not even on any other ground—that on account of youth, these young men were swayed by passion and, therefore, they should not be given such a harsh punishment. (Interruptions)... They are old enough to rape a young woman but, Sir, they are not old enough to undergo punishment and their imprisonment was reduced. Now, I want to draw the attention of this House, through you, Sir, to the second judgement... (Interruptions)... Sir, unless there is some order in the House, I cannot speak. It is a very serious matter... (Interruptions).

**SHRIMATI RENUKA CHOWDHURY** (Andhra Pradesh) : I support her on this issue. All our problems are because of men. Please allow her to speak. ... (Interruptions).

**THE VICE-CHAIRMAN** (Shri V. NARAYANASAMY) : Kindly be brief. ... (Interruptions).

**SHRIMATI JAYANTHI NATARAJAN :** Mr. Mitra, I don't think it is funny. ... (Interruptions) Sir, I am deeply perturbed. This is a matter which is so perturbing that probably Renuka Ji and Veena Ji will understand. If these men sitting over here think it funny or something to talk about, then I think it is a tragic commentary on the state of... (Interruptions)... I